## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 102/17 in CP(IB)/ No.01/ BB / 2017	. <b>-</b>	For hearing	Rule 6 of IB	Belthangady Taluk Rubber Groweri Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	9895150901 ENUND: V.BAYU.	3012 RP	Any.

## ORDER

Matter is listed today to hear on the memo filed by R.P dated 11/10/2017. IRP is present and requested the Tribunal to give directions to the promoter of M/s Falcon Tyres Ltd., to extend all possible assistance and co-operation in discharging his function as R.P under the provisions of I & B Code. The Tribunal directs the promoter of M/s Falcon Tyres Ltd., to extend all possible assistance and co-operation in discharging his function as R.P under the provisions of I & B Code. Memo is accordingly allowed.

Member (T)

Member (J)